

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.22/9/HDB/2020
NAME OF THE COMPANY	Midhome Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Vijayanagar Gas Company
NAME OF THE RESPONDENT(S)	Midhome Hotels Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No one appeared for the Operational Creditor.

It appears from the record that no one has appeared on the last date of hearing.

We directed vide our order dated 05.03.2021, which has not been complied with.

For compliance, matter stands finally adjourned to 12.08.2021



MEMBER TECHNICAL



MEMBER JUDICIAL